

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 160 of 2013 & IA 235 of 2013

Dated : 17th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Goyal M.G. Gases Pvt. Ltd.

....Appellant(s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant (s):

Ms. Swapna Seshadri

Counsel for the Respondent(s):

Mr. Manoj Kr. Sharma

Mr. Pradeep Misra for R-2 & 3

ORDER

Admit. Issue notice to the Respondents returnable on 06.08.2013 . Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **06.08.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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